

- (ii) A copy each (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 35 (E), dated the 6th January, 2016, regarding nomination of Members in the National Jute Board for a period of two years from the date of this notification, under Section 23 of the National Jute Board Act, 2008.

[Placed in Library. *See* No. L.T. 4217/16/16]

- (iii) A copy (in English and Hindi) of the Ministry of Textiles Notification No. S.O. 382 (E), dated the 5th February, 2016, publishing the Jute and Jute Textiles Control Order, 2016, under sub-section (6) of Section 3 of the Essential Commodities Act, 1955.

[Placed in Library. *See* No. L.T. 4445/16/16]

I. Report and Accounts (2014-15) of the National Oilseeds and Vegetable Oils Development Board (NOVOD), Gurgaon and related papers

II. Outcome Budgets (2016-17) of various Departments

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (श्री मोहनभाई कल्याणजीभाई कुंदरिया): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:—

- I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (4) of Section 14 and Section 16 of the National Oilseed and Vegetable Oils Development Board Act, 1983:—
- (a) Thirty-first Annual Report and Accounts of the National Oilseeds and Vegetable Oils Development Board (NOVOD), Gurgaon, for the year 2014-15, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Board.
- (2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. *See* No. L.T. 4148/16/16]

II. A copy each (in English and Hindi) of the following papers:—

- (i) Outcome Budget for the year 2016-17, in respect of the Department of Agriculture, Cooperation and Farmers Welfare.
- (ii) Outcome Budget for the year 2016-17, in respect of the Department of Animal Husbandry, Dairying and Fisheries.

[Placed in Library. *See* No. L.T. 4257/16/16]